

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
PALAMAU, AT DALTONGANJ.**

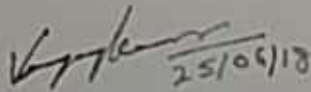
Order No. 109/18

Consequent upon transfer of Smt. Archana Kumari, J.M. 1st Class, Daltonganj, who was subsequently, appointed as S.D.J.M. Daltonganj from this Station, the post of Chairman of Complaint Committee constituted under Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 has fallen vacant and as such in supersession of this Office Order No.105/14 dated 22-09-2014 a New Local Complainant Committee under the aforesaid Act with the following members is reconstituted for the Judgeship of Palamau;

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| 1. Smt. Anjum Praveen, Advocate | : Chairman |
| 2. The Registrar, Civil Courts, Palamau | : Vice Chairman |
| 3. Smt. Kumari Chhaya Singh, Advocate | : Member |
| 4. Smt. Rekha Sinha, Assistant, Civil Courts, Palamau | : Member |
| 5. Sushri Bela Rani, Assistant, Civil Courts, Palamau | : Member |
| 6. Sushri Swarnlata Ranjan, NGO,
Gramin Samaj Kalyan Vikas Morcha, Jail Hata, Daltonganj: | Member |


The newly constituted Local Complaint Committee shall work in accordance with the provisions of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, as also in accordance with the order of the Hon'ble Court passed in Writ Petition(Civil) No. 162 of 2013(Ms. Dinu Tamta and another Vs. High Court of Delhi and Others, as also Notification No. 26/2007-SCA(1) published in Para-1 Section -1 of the Gazette of India dated September 21, 2013 communicated under letter No.1450-1472/Admn. Misc. dated 21-08-2014 of the Registrar General, High Court of Jharkhand, Ranchi, as also the order dated 11-05-2018 passed by the Hon'ble Apex Court in Writ Petition (S) (Criminal) No(s). 1113/2018(Afshan Pracha Vs. Union of Indian & Ors) and to report the matter to the undersigned for appropriate action could be taken against any erring person/persons.

Inform all concerned.


Principal District & Sessions Judge,
Palamau, at Daltonganj.
25-06-2018

Memo No. 2547-53/Dated, Daltonganj, the 25th, June, 2018.

Copy forwarded to the Registrar General, High Court of Jharkhand, Ranchi/Smt. Anjum Praveen, Advocate/the Registrar, Civil Courts, Palamau/Smt. Kumari Chhaya Singh, Advocate/Smt. Rekha Sinha, Assistant, Civil Courts, Palamau/Sushri Bela Rani, Assistant, Civil Courts, Palamau and Sushri Swarnlata Ranjan, NGO, Gramin Samaj Kalyan Vikas Morcha, Jail Hata, Daltonganj for information and needful.


Registrar,
Civil Courts, Palamau.

Sam
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Kup/Bone
26-6-18